## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:139 ANSWERED ON:06.03.2013 SECURITY MEASURES IN AIRLINES Lal Shri Kirodi ;Panda Shri Baijayant

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether laxity in implementation of security measures by some private domestic airlines has come to the notice of the Government;
- (b) if so, the details thereof during each of the last three years and the current year, airline-wise;
- (c) whether the Government/Directorate General of Civil Aviation had instructed the said private airlines to ensure strict compliance of security procedures;
- (d) if so, the details thereof along with the action taken by the Government against the erring airlines, and;
- (e) the other corrective measures taken by the Government to ensure strict compliance of security procedures by airlines?;

## **Answer**

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b), (c), (d) & (e):- A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 139 TO BE ANSWERED ON 06.03.2013 REGARDING SECURITY MEASURES IN AIRLINES.

- (a) & (b): No major laxity in implementation of security measures has come to the notice of Bureau of Civil Aviation Security (BCAS).
- (c), (d) & (e): The implementation of civil aviation security measures by all agencies concerned, including private airlines, is regularly audited/inspected by the officers of BCAS. Remedial action is immediately taken if any laxity is observed.